

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 123 of 2015
IA-196 of 2015

Dated: 09th July 2015

In the matter of:-

Hubli Electricity Supply Co. Ltd. & Anr. Appellant (s)
Versus	
Fortune Five Hydel Project Pvt. Ltd. & Anr.	... Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **21.08.2015.**

COURT MASTER